## Over/under Aged persons employed in the हत्या के मामलों के तुलनात्मक ग्रांकड़े नीचे दिए Office of the Regional Provident Fund Commissioner Office Delhi

Written Answers

5144. SHRI DOONGAR SINGH: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that Government and the Employees Provident Fund Organisation have received complaints of serious irregularities about appoint ment of persons in the office of Regional Provident Fund Commissioner, Delhi who were over aged/under aged at the time of appointment;
- (b) if so, the result of investigation of these complaints; and
- (c) the action Government propose to take in such irregular appointments?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHA-RAMAVIR): The Employees' Provident Fund authorities have stated as follows:

(a) Yes, Sir.

(b) and (c) The allegations are under examination.

## विल्ली में हत्या की घटनाओं में वृद्धि होना

5145 श्री रामावतार शास्त्री: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि गत चार वर्षों में विस्ली में हत्या की घटनाओं में वृद्धि हुई है;
- (ख) यदि हां, तो वर्ष 1978-79, 1979-80, 1980-81 भीर 1981-82 में हुई हत्याभ्रों का क्योरा क्या है;
- (ग) हत्या की घटनाओं में वृद्धि होने के क्या कारण हैं; और
- (घ) इन कारणों को दूर करने के लिये सरकार द्वारा क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री: (श्री निहार रंजन लक्कर): (क) ग्रीर (ख) गत चार वित्तीय वर्षों के दौरान दिल्ली पुलिस द्वारा दर्ज किए गए

8;			155	9:101.31
1978-79				177
1979-80		*		189
1980-81	Ŧ			192
1981-82		12		207

1981-82 में सूचित किए गए हत्या के मामसी की संख्या में कुछ वृद्धि हुई है।

- (ग) हत्या के मामलों में वृद्धि के लिए कोई विशिष्ट कारण नहीं बताया जा सकता है। हत्या की प्रत्येक घटना की ध्रपनी पृथक विशेषता होती है। कभी-कभी हत्याएं पुरानी दुश्मनी के कारण की जाती हैं तथा कुछ अकस्मात उत्तेजना के कारण होती है। अन्य हत्याएं, इर्षा, प्रतिस्पर्धा अखवा मनोविकार के कारण हो सकती है; इनका उद्देश्य लाभ अखवा बाधा को हटाना हो सकता है।
- (ब) चूंकि प्रधिकांश हत्याएं व्यक्तिगत कारणों से ग्रीर तत्काल की जाती हैं ग्रतः निवारक उपाय के रूप में बहुत कम कार्रवाई की जा सकती है।

Ratio Between Profits and Wage Increase earned by Workers in Industries of Monopoly Houses

5146. SHRI SUNIL MAITRA: Will the Minister of LABOUR be pleased to state:

- (a) the ratio between the profits earned by the monopoly houses and the wage increase earned by the workers in their industries for the last three years; and
  - (b) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI BHA-GWAT JHA AZAD):(a) and (b) The wage data in respect of the monopoly houses and their industrial undertakings are not being maintained. Information regarding the ratio between profits and wage increase of workers is not available.